

श्री राम विलास पासवान (हाजीपुर) :  
अध्यक्ष महोदय, मैंने एडजानमेंट मोशन  
दिया है, असम में नरसंहार हो रहा  
है.....

MR. SPEAKER: Not allowed.

(व्यवधान)\*\*

SHRI HARIKESH BAHADUR:  
Why should it not be allowed?

SHRI KRISHNA CHANDRA HAL-  
DER (Durgapur): Sir, what amount the  
Centre has sanctioned for the State of  
West Bengal?....

MR. SPEAKER: Not allowed.

श्री प्रदल बिहारी वाजपेयी : अध्यक्ष  
महोदय, आपने असम के बारे में एक  
अपील की थी, सारे सदन ने  
उसे स्वीकार किया था। हम असम  
के सवाल को पार्टी का सवाल नहीं  
बनाना चाहते, लेकिन एडजानमेंट  
मोशन के लिये और कितनी स्थिति  
बिगड़नी जरूरी है ? पहले इन्होंने  
चुनाव कराये, फिर इन्होंने अलग सरकार  
लादी।

(व्यवधान)

श्री राजनाथ सोनकर शास्त्री (सैदपुर) :  
आप चाहते हैं कि वाकआउट किया  
जाये ?

(व्यवधान)

MR. SPEAKER: This can't be  
allowed under the rule. I can't...  
12.10 hrs.

(At this stage, some hon. Members  
left the House)

12.12 hrs.

#### PAPERS LAID ON THE TABLE

NOTIFICATIONS UNDER ESSENTIAL COM-  
MODITIES ACT, 1955.

THE MINISTER OF AGRICULTURE  
(RAO BIRENDRA SINGH): I beg to  
lay on the Table a copy of the following  
Notifications (Hindi and English ver-

sions) under sub-section(6) of section 3  
of the Essential Commodities Act  
1955:—

(i) The Fertiliser (Control)  
(Amendment) Order, 1983 published  
in Notification No. G.S.R. 16(E) in  
Gazette of India dated the 7th Janu-  
ary 1983.

(ii) G.S.R. 46(E) published in  
Gazette of India dated the 31st Janu-  
ary, 1983 containing Order making  
certain amendments to the order  
published in Notification No. G.S.R.  
627(E) dated the 16th November,  
1979.

[Placed in Library See No. LT—  
5969/83]

Marchant Shipping (Examination of  
Dredge Driver and Dredge Engineers)  
Rules 1982, Solatium Fund Scheme  
1982 Notification Under Major Past  
Trust Act, 1963 Annual Report of and  
Review on the working of Cochin ship-  
yard Limited Cochin Mogul Line Ltd.,  
Bombay for 1981-82.

THE MINISTER OF STATE IN THE  
MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI Z. R. ANSARI):  
I beg to lay on the Table:—

(1) A copy of the Merchant Ship-  
ping (Examination of Dredge Driver  
and Dredge Engineers) Rules, 1982  
(Hindi and English versions) pub-  
lished in Notification No. G.S.R.  
774(E) in Gazette of India dated the  
30th December 1982 under sub-sec-  
tion(3) of section 458 of the Merchant  
Shipping Act, 1958.

[Placed in Library See No. LT—  
5870/83]

(2) A copy of the Solatium Fund  
Scheme, 1982 (Hindi and English

versions) published in Notification No. S.O. 800(E) in Gazette of India dated the 12th November, 1982 under sub-section(4) of section 133 of the Motor Vehicles Act, 1939. [Placed in Library See No. LT—5971/83]

(3) A copy of Notification No. G.S.R. 59 (Hindi and English versions) published in Gazette of India dated the 15th January, 1983 approving the Tuticorin Port (Authorisation of Pilots) Amendments Regulations 1981, framed by the Board of Trustees of the Port of Tuticorin in exercise of the powers conferred by the Major Port Trusts Act, 1963; under sub-section (4) of section 124 of the said Act.

[Placed in Library See No. LT—5972/83].

(4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin; for the year 1981-82.

(ii) Annual Report of the Cochin Shipyard Limited Cochin, for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT—5973/83].

(b) (i) Review by the Government on the working of the Mogul Line Limited, Bombay; for the year 1981-82.

(ii) Annual Report of the Mogul Line Limited, Bombay; for the year 1981-82 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library See No. LT—5974/83].

SUGAR CESS RULES, 1982, REVIEW ON AND ANNUAL REPORT OF DEVELOPMENT COUNCIL FOR SUGAR INDUSTRY FOR 1981-82 AND A STATEMENT FOR DELAY

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): I beg to lay on the Table:—

(1) A copy of the Sugar Cess Rules 1982 (Hindi and English versions) published in Notification No. G.S.R. 720(E) in Gazette of India dated the 25th November, 1982 under sub-section (3) of section 6 of the Sugar Cess Act, 1982.

[Placed in Library See No. LT—5975/83].

(2) A copy of the Annual Report (Hindi and English versions) of the Development Council for Sugar Industry for the year 1981-82, under sub-section (4) of section 7 of the Industries (Development and Regulation) Act, 1951:—

(3) A statement (Hindi and English versions) regarding Review by the Government on the working of the Development Council for Sugar Industry for the year 1981-82.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library See No. LT—5976/83].

ANNUAL REPORT OF AND REVIEW ON THE WORKING OF THE SCHOOL OF BUDDHIST PHILOSOPHY, LEH-LADAKH FOR 1981-82 AND A STATEMENT FOR DELAY.

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of